

SL. No.30

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition /04/241/2024
<b>NAME OF THE COMPANY</b>	VNP Chits and Finance Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Surekha Jaiswal
<b>NAME OF THE RESPONDENT(S)</b>	VNP Chits and Finance Pvt Ltd
<b>UNDER SECTION</b>	241

**ORDER**

**Present:** Ld. Counsel Mr. Ch. Srinivasulu for the Petitioner.

Ld. Counsel Mr. P. Anil Mukherji for the Respondents No. 1 to 4.

For filing of counter by the Respondents No. 1 to 4. Issue fresh notice to the Respondent No.5. **Matter is adjourned to 13.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**